



NOTIFICATION No. 243 / 2022

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

S. NO. (1)	Name and Designation (2)	Transferred and Posted as (3)
1.	R.S. Praganthaa, II Additional District Munsif, Thirukovilur, Villupuram District.	Judicial Magistrate, Vaniyambadi, Vellore District.
2.	S. Dhanalakshmi – I, Principal District Munsif-cum-Judicial Magistrate I, Karaikal.	District Munsif-cum-Judicial Magistrate, Mahe, vice., B. Roselin, transferred.
3.	B. Roselin, District Munsif-cum-Judicial Magistrate, Mahe.	Principal District Munsif-cum- Judicial Magistrate I, Karaikal, vice., S. Dhanalakshmi – I, transferred.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 29.08.2022.**

**Sd/- P.DHANABAL
REGISTRAR GENERAL**

*29.08.22
(S.O.)*